

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) As per 1981 Census, the total number of working children in Andhra Pradesh was 19.51 lakhs. The number of working children district-wise, as per 1981 census is given in the attached statement. Number of children working in hazardous occupations is not maintained. However, it is estimated that around 10% of the working children are engaged in hazardous occupations. Information on the number of working children as per 1991 census is yet to be released by the Office of Registrar General.

(d) and (e) A major programme was launched by Government in August, 1994 to rehabilitate children working in hazardous occupations. Under this programme an estimated 2 million children working in hazardous occupations are sought to be taken out of work and put in special schools to enable them to become productive members of the society. For the State of Andhra Pradesh 20 child Labour Projects have been sanctioned so far to cover 43,550 children through nearly 800 special schools. In addition, an amount of Rs. 46 lakh for survey on child labour and Rs. 115 lakh for awareness generation campaign against the evils of child labour has been released to the child labour endemic districts of the State.

Under the Child Labour (Prohibition & Regulation) Act, 1986, the employers of children in prohibited occupations and processes are liable for prosecution. The State Government is expected to enforce the various provisions of Act.

STATEMENT

DISTRIBUTION OF WORKING CHILDREN (0-14 YEARS) IN ANDHRA PRADESH AS PER 1981 CENSUS

Name of the District	No. of Working Children
1	2
Srikakulam	78133
Vizianagaram	65254
Vishakhapatnam	84191
East Godavari	97844
West Godavari	94155
Krishna	92044
Guntur	123438
Prakasam	84298
Nellore	60884
Chittoor	88880
Cuddapah	68252
Anantapur	98800
Kurnool	113630
Mahbubnagar	127141

1	2
Rangareddy	61106
Hyderabad	14439
Medak	74859
Nizamabad	76411
Adilabad	71311
Karimnagar	116945
Warangal	92992
Khammam	73408
Nalgonda	92897

[Translation]

Welfare Scheme for the Mine Workers

5370. VAIDYA DAU DAYAL JOSHI : Will the Minister of LABOUR be pleased to state :

(a) the number of workers employed in mining operations upto August, 1996 in Rajasthan;

(b) the details of the welfare schemes formulated by the Union Government and State Governments for the workers engaged in mining operations;

(c) the details of funds allocated for the said schemes, State-wise;

(d) the number of workers benefited by these schemes; and

(e) the detailed information in this regard ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Information is being collected.

(b) to (e) The Ministry of Labour is operating several welfare schemes for workers in Limestone, Dolomite, Iron Ore, Manganese Ore, Chromite Ore and Mica Mines in the areas of health, education, housing, water supply and recreation. Statement-I lists the Schemes in operation.

For the year 1996-97 budgetary provision of Rs. 20,42,58,000/- has been made as detailed in Statement-II. The number of persons benefiting from these scheme in the year 1995-96 is indicated in Statement-III.

STATEMENT-I

LIST OF WELFARE SCHEMES FOR MINE WORKERS

A. Health

1. Reservation of beds in T.B. Hospitals.
2. Reimbursement of actual cost of treatment to mine workers suffering from cancer.

3. Treatment of workers suffering from mental diseases.
4. Grant of financial assistances for purchase of Spectacles.
5. Leprosy Relief for Mine Workers.
6. Domiciliary Treatment for T.B. patients.
7. Group Insurance Scheme for Mine Workers.
8. Maternity Benefit Scheme for female mine workers.
9. Scheme for payment of extra monitory compensation for Sterilisation.
10. Scheme for reimbursement of expenditure as a financial assistance to mine workers suffering from Heart Diseases.
11. Scheme for reimbursement of expenditure as a financial assistance to mine workers for Kidney Transplantation etc.
12. Scheme for fatal and serious accident for mine workers working in mines.
13. Scheme for artificial limbs for mine workers.
14. Grant-in-aid to Iron Ore and Limestone & Dolomite Mines Management for Purchase of Ambulance Vans.

B. Housing

1. Build your own house scheme.
2. Group Housing Scheme.
3. Type-I Housing Scheme.
4. Type-II Housing Scheme.

C. Education

1. Grant of Scholarship to School or college going children of mine workers.

2. Assistance for purchase of a set of dress.
3. Assistance for purchase of Slates/Text books.
4. Grants for school bus.
5. Setting up of Library cum Reading Rooms.
6. Grants to Libraries.
7. Grants for purchase of furniture and equipment to school.
8. Midday Meals.
9. Hostel with boarding facilities.
10. Incentives.

D. Recreation

1. Social/Cultural/Sports Activities.
2. Buses for transportation of workers.
3. Establishment of Audio Visual Sets/Cinema Vans/Exhibition of films.
4. Excursion cum study tours.
5. Supply of T.V. Sets.
6. Setting up of Multipurpose Institutes/Developed multipurpose Institutes.
7. Setting up of Welfare Centres.
8. Grants to Multipurpose Institutions/Welfare Centres.
9. Sports Grounds.
10. Holiday homes.

E. Water Supply

1. Sinking of wells.
2. Assistance to small mine owners.
3. Water Supply Schemes for big mines.

STATEMENT-II**REGION-WISE FUND ALLOCATION YEAR 1996-97**

(Rs. in Lakhs)				
Region	Mica Fund	Limestone Dolomite Fund	Iron Ore/ Manganese Ore/ Chrome Ore Fund	Total
1	2	3	4	5
Allahabad	—	39.96	—	39.96
Bangalore	—	60.39	146.23	206.62
Bhilwara	16.72	181.33	—	198.05
Bhubneshwar	—	40.61	273.98	314.59

1	2	3	4	5
Calcutta	—	15.12	—	15.12
Hyderabad	77.01	192.28	50.56	319.85
Jabalpur	—	147.41	206.43	353.84
Karma	174.80	26.00	250.07	450.87
Nagpur	—	19.20	124.48	143.68
Total	268.53	722.30	1051.75	2042.58

* Funds are allocated region-wise under Welfare Commissioners.

- Bangalore region includes Karnataka, Kerala, and Lakshadweep.
- Hyderabad region includes Andhra Pradesh, Tamil Nadu, and Andaman Nicobar.
- Bhilwara region includes Rajasthan, Gujarat & Haryana.
- Calcutta region includes West Bengal & North East Region.

STATEMENT-III

NUMBER OF BENEFICIARIES DURING THE YEAR 1995-96

Schemes	Mica Mines Fund	Iron Ore/ Mang.Ore/ Chrome Ore Fund	Limestone Dolomite Fund	Total
HEALTH				
Patients treated in dispensaries	64264	813144	302137	1179545
EDUCATION				
Grants of Scholarships/ Supply of Uniform/Supply of slates/note books/text books/Midday Meal	741	9122	5334	15198
Housing Scheme	—	1364	604	1968

Foreign Investment

5371. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of LABOUR be pleased to state :

(a) whether the Government propose to make foreign investment agreements more transparent so that the interest of workers could be safeguarded;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) The information is being collected and will be laid on the Table of the House.